



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HON'BLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 3

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-09-2018 TO 12-10-2018 (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:30 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/47/2018 FIXED	ALI AHMED MAZUMDER Versus THE STATE OF ASSAM AND 17 ORS.	MR. A H ALAMGIR	GA, ASSAM
ADMISSION				
2	Mat.App./68/2018 FIXED	SMT JITUMONI DAS Versus SRI HIRAKJYOTI DAS	MD. A ALI MR. S K TALUKDAR MR. O K SHRESTHA MS. H DAS	MR. R SARMA MR. H DEKA MR. D HAZARIKA MR. A HUSSAIN
	WITH I.A.(Civil)/3661/2018 in Mat.App./68/2018	SMT JITUMONI DAS Versus SRI HIRAKJYOTI DAS	MD A ALI MR. S K TALUKDAR MR. O K SHRESTHA MS. H DAS	MR. R SARMA MR. H DEKA MR. D HAZARIKA MR. A HUSSAIN
3	WA/302/2018 CAVT. NO.0844/2018 CAVT. 844/2018, NOT BY HON. U. BHUYAN, J	THE UNION OF INDIA AND 4 ORS Versus SRI PHANINDRAB KUMAR BAISHYA	MR. B SARMA MR B SARMA MR. A K DASGUPTA	MR. R SHARMA MS. M PAUL MR. S TAMANG FOR CAVEATOR
ORDERS				
4	PIL/53/2018 FIXED	HUSSAIN AHMED CHOUDHURY Versus THE UNION OF INDIA AND 10 ORS.	MR F U BARBHUIYA MR. A I UDDIN	GA, ASSAM SC, HEALTH ASSTT.S.G.I.
5	WA/176/2018 NOT BY HON. M. BHUYAN, J, FIXED	RWIRUB BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU.
6	WA/276/2018 WA 11(AP)/2018, I.A.(C) 3509/2018(D/O), NOT BY HON. A.M.B. BARUA, J, FIXED	THE STATE OF ARUNACHAL PRADESH Versus M/S LIKHA SONI	SR. GA,AP	MR. S K DEORI MS. SOMILA MR. B DEORI



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE UJJAL BHUYAN
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 4

[THIS BENCH WILL SIT AT 3:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	Review.Pet./119/2018 WP(C) 2858/2017(D/O)	SHRI RAM KUMAR ROY Versus THE UNION OF INDIA AND 4 ORS	MR. P ROY MR. J HANDIQUE MR. T SK	GA, ASSAM ASSTT.S.G.I.
2	Review.Pet./159/2018 WP(C) 6451/17(D/O)	SMTI SHANTI BALA ROY Versus THE UNION OF INDIA AND 4 ORS	MR. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 12/10/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. N DHAR	01-09-2018	To	12-10-2018
4)	MR. S P SINGH YADAV	01-10-2018	To	01-11-2018
5)	MR G CHOUDHURY	28-09-2018	To	12-10-2018
6)	MS. S K NARGIS	03-10-2018	To	12-10-2018
7)	MS. A DEVI	04-10-2018	To	12-10-2018
8)	MR. S A AHMED	05-10-2018	To	31-10-2018
9)	MR. P M DASTIDAR	08-10-2018	To	18-10-2018
10)	MR. B DEB	08-10-2018	To	14-10-2018
11)	MR. R BORDOLOI	08-10-2018	To	12-10-2018
12)	MR. R HUSSAIN	29-10-2018	To	03-11-2018
13)	MR H K DAS	11-10-2018	To	12-10-2018
14)	MR. D BARUAH	10-10-2018	To	12-10-2018
15)	MR. S BARUAH	10-10-2018	To	12-10-2018
16)	MR. S K SAHARIAH	11-10-2018	To	12-10-2018
17)	MR. S K SAHARIAH	29-10-2018	To	09-11-2018
18)	MR J A HASSAN	11-10-2018	To	12-10-2018
19)	MS. B M CHHETRI	11-10-2018	To	15-11-2018
20)	MR. U SARMA	12-10-2018	To	12-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 52 ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:30 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

DELIVERY OF ORDER

1	WP(C)/6627/2018 [AT 10:30 A.M.]	ASSAM AIR PRODUCTS PVT. LTD. AND ANR Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. R R Gogoi	S N SARMA MR A SARMA
---	-------------------------------------	---	------------------------------------	-------------------------

MOTION

2	WP(C)/5904/2018 (2 WEEKS)	BHUMIHEEN BHUMIPUTRA SANSTHAPAN COMMITTEE AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M B U AHMED MS. S BORA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
3	WP(C)/6444/2018 (NEXT WEEK)	GIRIN BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P HAZARIKA MR. A RAJKHOWA	GA, ASSAM
4	WP(C)/6639/2018 FIXED	DIPTI RANI ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A M MAZUMDAR MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
5	WP(C)/6953/2018 FIXED	PADMA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S SARMA MR. T H HAZARIKA MR A RASHID	GA, ASSAM SC, NHAI
6	WP(C)/7000/2018 FIXED	BIKASH RANJAN DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEB	GA, ASSAM
7	WP(C)/7205/2018 FIXED	LAKHAN CHANDRA DUTTA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN MR. A SARMA MR. S CHOWDHURY	SC, CO OP

ADMISSION

8	WP(C)/4749/2018 (PART-HEARD)	ASSAM FLYING CLUB AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON	DR. B AHMED SC, CO OP
---	---------------------------------	--	----------------------	--------------------------

ARBITRATION PETITION MATTERS (AT 2 PM)

9	Arb.P./2/2018 FIXED	M/S. V.R. GLOBAL PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. M BISWAS MR. D TIWARI MR. R BORGHAIN	SC, NF RLY
---	------------------------	--	--	------------



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 6

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 53 TO 104 ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/6404/2018	SAMSUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MANNAF MR. A K AHMED MD A S ALI	SC, HEALTH
2 WP(C)/6671/2018	JITENDRA KUMAR ROY Versus THE UNION OF INDIA AND 6 ORS	MR. R DAS MS J K JAISWARA MR. A GHOSH	ASSTT.S.G.I.
3 WP(C)/6894/2018	JAGADISH BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS.	MR B ISLAM MR. A A MONDAL MS. R BEGUM MR S HUSSAIN	GA, ASSAM SC, BTC
4 WP(C)/6956/2018 NEXT WEEK	SWAPAN KUMAR MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MR. M K SHARMA MS A BARUAH MS. S S SAIKIA	ASSTT.S.G.I.
<u>ORDERS</u>			
5 I.A.(Civil)/3371/2018 BY SLIP in WP(C)/167/2018 WITH WP(C)/167/2018	SRI AMARANDRA SARMA, AFS Versus SMTI. ARPANA SARKAR AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN	MR. R C SAIKIA MR. K KALITA SC, FINANCE DEPTT.
	ARPANA SARKAR Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	MR. D K DAS MR. R B GOHAIN SC, FINANCE DEPTT.
WITH 6 WP(C)/461/2018	ARPANA SARKAR Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	GA, ASSAM MR. B GOGOI SC, FINANCE DEPTT.



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 7

[DIVISION BENCH- II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6490/2018 FIXED	HAZARA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR. J ALAM	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/6538/2018 WITH LCR, FIXED	ALIM UDDIN @ ALIMUDDIN @ ALIMODDIN @ ALIMADDIN Versus THE UNION OF INDIA AND 8 ORS.	MRS H M PHUKAN MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/6563/2018 FIXED	HALIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. JUNM LASKAR MS. A AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/6569/2018 FIXED	MAZAL ALI @ MOZAL ALI SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/6745/2018 FIXED	TAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
6	WP(C)/6790/2018 FIXED	SUDHIR ROY AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B K PURKAYASTHA MS. M BORUAH L KALITA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/6824/2018 FIXED	ROFIQUL ISLAM AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MR. A R SIKDAR	SC, NRC (R6) MR J PAYENG MR. D BARUAH ASSTT.S.G.I. MR. A VERMA SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)

8	WP(C)/6917/2018 FIXED	SAMIRAN BEGUM AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/7228/2018	BIJOY LABUR @ BIJOY DARJEE Versus THE UNION OF INDIA AND 5 ORS.	MR. K BORUAH MR. P BORDOLOI MR. M ALOM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/7235/2018	KAHINUR BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. A TALUKDAR MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/7244/2018	FARIDA BEGUM MAZUMDER @ FARIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/7247/2018	MONITA DEVI Versus THE STATE OF ASSAM AND 8 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM
13	WP(C)/7257/2018	RANJIT DAS Versus THE UNION OF INDIA AND 5 ORS	MR. P C DEY MS P BARMAN MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/7260/2018	ZAKIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/7261/2018	RAI MOHAN DAS @ RAM MOHAN DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MS A DAS MR R KARIM MS A BORAH	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/7265/2018	DILUWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A M KHAN MR. R ALI MD R AMIN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/7269/2018	JASHMAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MR. A R SIKDAR MR N AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/7270/2018	MAYNUL HOQUE @ MD. MAYNAL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. N UDDIN MR. M ISLAM MS F N AHMED MR. GOLAM SAROWAR	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

19	WP(C)/7271/2018	JIBAN CHANDRA DEY Versus THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/7272/2018	YASIN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/7274/2018	ASMA KHATOON Versus UNION OF INDIA AND 3 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/7276/2018	NONI GOPAL SAHA AND ANR. Versus THE UNION OF INDIA AND 12 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/7278/2018	NANI GOPAL GHOSH Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS D DUTTA MR. P S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/7280/2018	SURHAB ALI Versus THE UNION OF INDIA AND 7 ORS	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. M ALAMGEER	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/7285/2018	SMT. TUSTA BALA MANDAL @ MAZUMDAR Versus UNION OF INDIA AND 5 ORS.	MS S K CHAUHAN MR. S CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/7286/2018	JAMIR UDDIN SHEIKH Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/7288/2018	NUR ISLAM MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MS D DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/7289/2018	HAMIDA BEGUM @ HAMIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MS K GOGOI MR S ISLAM MS. R AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/7290/2018	RUPA DAS @ RUPA BATI SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/7294/2018	MONOWARA BEGUM @ MONOWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. H I CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

31	WP(C)/7301/2018	MANOJ KR. UPADHAYAY Versus THE STATE OF ASSAM AND 14 ORS.	MR. P P DUTTA MR. A BORUA	GA, ASSAM
32	WP(C)/7302/2018	FAICHAR ALI @ FASIAR @ FOISAR ALI Versus UNION OF INDIA AND 5 ORS.	MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/7316/2018	MAYA CHETRI Versus UNION OF INDIA AND 7 ORS.	MR S KHOUND MS. J KALITA MS. N BORAH	SC, NRC SC, F.T ASSTT.S.G.I. SC, ELECTION COMMISSION.

ORDERS

34	I.A.(Civil)/3660/2018 in WP(C)/6408/2018	SMTI ULUMAI BHADRA @ BALI BHADRA AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. A K SARMA MR P S DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/6408/2018	ULUMAI BHADRA @ BALI BHADRA AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR P S DEKA MR. K SARMA MR. T K BANERJEE	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
35	I.A.(Civil)/3712/2018 WITH LCR, B/O in WP(C)/4020/2018	SMTI. SULEKHA DAS Versus UNION OF INDIA AND 4 ORS.	MR B KAUSHIK MR. A S DHILLON	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4020/2018	SMTI. SULEKHA DAS Versus UNION OF INDIA AND 4 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON	MR. D BARUAH SC, NRC MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
36	WP(C)/6001/2018 WITH LCR 1 FILE AND OFFICE NOTE, FIXED	HIRALAL BISWAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS. N DEKA MS. S DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

=====

LEAVE NOTE OF ADVOCATES FOR 12/10/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. N DHAR	01-09-2018	To	12-10-2018
4)	MR. S P SINGH YADAV	01-10-2018	To	01-11-2018
5)	MR G CHOUDHURY	28-09-2018	To	12-10-2018
6)	MS. S K NARGIS	03-10-2018	To	12-10-2018
7)	MS. A DEVI	04-10-2018	To	12-10-2018
8)	MR. S A AHMED	05-10-2018	To	31-10-2018
9)	MR. P M DASTIDAR	08-10-2018	To	18-10-2018
10)	MR. B DEB	08-10-2018	To	14-10-2018
11)	MR. R BORDOLOI	08-10-2018	To	12-10-2018
12)	MR. R HUSSAIN	29-10-2018	To	03-11-2018
13)	MR H K DAS	11-10-2018	To	12-10-2018
14)	MR. D BARUAH	10-10-2018	To	12-10-2018
15)	MR. S BARUAH	10-10-2018	To	12-10-2018
16)	MR. S K SAHARIAH	11-10-2018	To	12-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 52 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3514/2018 in WP(C)/1760/2018	SRI PRANAB KAKATI Versus SRI RAJDEEP DEKA AND 5 ORS	MR. U K NAIR MR. R SINGHA	MR. P MAHANTA
	WITH WP(C)/1760/2018	RAJDEEP DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. U K NAIR (SR. ADVOCATE, R-6) MR. S P DAS (R 5) MR. R SINGHA (R-6)
	WITH I.A.(Civil)/2051/2018 in WP(C)/1760/2018	RAJDEEP DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. D NATH
2	I.A.(Civil)/3555/2018 in WP(C)/6511/2018	SRI ARUN KUMAR BRAHMA Versus SRI JUGA KRISHNA RAJBONGSHI AND 5 ORS.	MR. M SARANIA MR. A I KATHAR MR. B DEORI MS. I KEITZAR	GA, ASSAM MR. J PATOWARY SC, BTC
	WITH WP(C)/6511/2018	JUGA KRISHNA RAJBONGSHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM SC. BTC
ADMISSION				
3	WP(C)/5/2018 FIXED	ANADHIR RANJAN PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON	GA, ASSAM MR. S S ROY SC, FINANCE DEPTT.
ORDERS				
4	W.P.(Cri.)/9/2017 (2 WEEKS)	SMT. BOHAGI CHUTIA and ANR. Versus THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.M SMITH MR.N SAIKIA	GA, ASSAM MR. S C KEYAL C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP
5	Cont.Cas(C)/461/2018 FIXED	PUSPANJALI BARMAN DAS Versus DIBESWAR MALAKAR AND ANR	MR. K N CHOUDHURY MR. J PATOWARY MS. R KAKATI	MR. M R ADHIKARI, GOVT. ADV.

6	I.A.(Civil)/3586/2018 in WP(C)/5120/2018	SMTI. JONALI BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P SINGH YADAV MR. A BHATTACHARJEE	GA, ASSAM
	WITH WP(C)/5120/2018	JONALI BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR S DEY MR. A BHATTACHARJEE MR. S P SINGH YADAV	GA, ASSAM
7	I.A.(Civil)/3713/2018 in WP(C)/3463/2017	SRI BENUDHAR BEZ Versus THE GAUHATI HIGH COURT and 34 ORS.	MR. Y S MANNAN	MR H K DAS
	WITH WP(C)/3463/2017	BENUDHAR BEZ Versus THE GAUHATI HIGH COURT and 34 ORS.	MR.Y S MANNAN MS.M BHATTACHARYYA MS.S GOHAIN	MR.H K DAS(SC, GHC)
8	WP(C)/5966/2018 FIXED	HEMODHAR KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I C DEKA MR. P CHOUDHURY MS. D BARMAN MR. D J SAIKIA	

=====

LEAVE NOTE OF ADVOCATES FOR 12/10/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. N DHAR	01-09-2018	To	12-10-2018
4)	MR. S P SINGH YADAV	01-10-2018	To	01-11-2018
5)	MR G CHOUDHURY	28-09-2018	To	12-10-2018
6)	MS. S K NARGIS	03-10-2018	To	12-10-2018
7)	MS. A DEVI	04-10-2018	To	12-10-2018
8)	MR. S A AHMED	05-10-2018	To	31-10-2018
9)	MR. P M DASTIDAR	08-10-2018	To	18-10-2018
10)	MR. B DEB	08-10-2018	To	14-10-2018
11)	MR. R BORDOLOI	08-10-2018	To	12-10-2018
12)	MR. R HUSSAIN	29-10-2018	To	03-11-2018
13)	MR H K DAS	11-10-2018	To	12-10-2018
14)	MR. D BARUAH	10-10-2018	To	12-10-2018
15)	MR. S BARUAH	10-10-2018	To	12-10-2018
16)	MR. S K SAHARIAH	11-10-2018	To	12-10-2018
17)	MR. S K SAHARIAH	29-10-2018	To	09-11-2018
18)	MR J A HASSAN	11-10-2018	To	12-10-2018
19)	MS. B M CHHETRI	11-10-2018	To	15-11-2018
20)	MR. U SARMA	12-10-2018	To	12-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 11

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 03-09-2018
TO 12-10-2018, ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	Cont.Cas(C)/526/2017 [AT 10:30 A.M.]	DEVENDRA KUMAR SETHIA and 8 ORS Versus SUNIL KUMAR SETHIA and 3 ORS	MR.G N SAHEWALLA MS.D SWAMI MS.A AGARWAL MR.R JAIN MS.S KATAKI	MR. T C DAS MR. P SARMA MR. S KHAN
2	Crl.Pet./510/2016 [AT 10:30 A.M.]	SATYA NARAYAN KEJRIWAL and ANR. Versus GAJRAJ SURANA and ANR	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.V K CHOPRA(R-1) MR.S K SINGHR-1
MOTION				
3	CRP/154/2018 FIXED	BHASKAR KR. BAISHYA Versus USHA RANI BAISHYA AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
ADMISSION				
4	MACApp./910/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MANJULA BORAH and ANR,	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. H NATH (R1) MR. A SATTAR (R2) MR. R HUSSAIN (R2) MS. N BARMAN (R2) MR. P K BORAH (R1) MR M AHMED (R1) MR. F SATTAR (R2) MR. S BORTHAKUR (R1)
	WITH I.A.(Civil)/3697/2018 in MACApp./910/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MANJULA BORAH and ANR,	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. H NATH (R-1) MR. A SATTAR (R-2) MR. R HUSSAIN MS. N BARMAN (R-2) MR. P K BORAH (R-1) MR. F SATTAR (R-2) MR. S BORTHAKUR(R-1)
BAIL HEARING				
5	AB/2757/2018 FIXED	HARANUR RASHIDUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR M ALI	PP, ASSAM

ORDERS

6	Intest.Cas./1/2006 WITH LCR, FIXED	DAMAYANTI BORA Versus NEELAMANI BORA and ORS.	MRS.S BORA DR.Y K PHUKAN	MR.A D CHOUDHURY MR.H KASHYAP
7	RSA/199/2014 WITH MC 1057/15, FIXED	FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR.B ISLAM MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MS. L N CHOUDHURY MS. N BARUAH (R - 7) MD. M H CHOUDHURY MS. M DEORI MR. C K S BARUAH (R - 2,3,4 and 6) MR. R ALI MR. G BARUAH (R - 5) SC, PWD (R - 1) MR. S KHAN
8	MC/1328/2015 CAVT. NO. 725/2014 in RSA SL.NO.239005, FIXED	SMTI PHULESHWARI DEKA and 3 ORS, Versus LILADHAR BORA and 3 ORS,	MR. U DAS MR. S K GHOSH	MR. I H SAIKIA (R - 1) MS. N GOGOI (R - 1)
9	RSA/219/2016 FIXED	SHRI AMARESH CHANDRA DAS and 7 ORS Versus SHRI MUNINDRA CHANDRA DAS and 21 ORS	MRM J QUADIR MR.S Y AHMED MSM KHANIKAR MR.V M THOMAS	MR.H R A CHOUDHURYR-1 GA, ASSAM MR.S R BORUAH MS.S S ZIA(R-1) MRS.R CHOUDHURY(R-1)
10	I.A.(Civil)/3009/2017 B/O in MACApp./302208/2017 WITH MACApp./302208/2017 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SMI PADUMONI DEKA and ANR, THE NEW INDIA ASSURANCE CO. LTD Versus SMTI PADUMONI DEKA and ANR	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MS.S DAS MR.K K BHATRA MR.R K BHATRA	MR M AHMED (R1)
11	RSA/172/2018 FIXED	MD ATOB ALI Versus MD DHANIA SEIKH AND 5 ORS	MR. B C TALUKDAR MR. P CHAKRABORTY MS. B SHARMA	
12	I.A.(Civil)/2977/2018 in RFA/106/2018 WITH RFA/106/2018 WITH I.A.(Civil)/2978/2018 in RFA/106/2018	SRI SUBRATA DEB and 3 ORS Versus SRI SRABAN KUMAR BIHANI and 17 ORS SRI SUBRATA DEB and 3 ORS Versus SRI SRABAN KUMAR BIHANI and 17 ORS SRI SUBRATA DEB and 3 ORS Versus SRI SRABAN KUMAR BIHANI and 17 ORS	MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG	MR G N SAHEWALLA (R1) MD ASLAM (R1) MS. B SARMA (R1) MS. S. TODI (R1) MR. M SAHEWALLA (R1)

=====

LEAVE NOTE OF ADVOCATES FOR 12/10/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. N DHAR	01-09-2018	To	12-10-2018
4)	MR. S P SINGH YADAV	01-10-2018	To	01-11-2018
5)	MR G CHOUDHURY	28-09-2018	To	12-10-2018
6)	MS. S K NARGIS	03-10-2018	To	12-10-2018
7)	MS. A DEVI	04-10-2018	To	12-10-2018
8)	MR. S A AHMED	05-10-2018	To	31-10-2018
9)	MR. P M DASTIDAR	08-10-2018	To	18-10-2018
10)	MR. B DEB	08-10-2018	To	14-10-2018
11)	MR. R BORDOLOI	08-10-2018	To	12-10-2018
12)	MR. R HUSSAIN	29-10-2018	To	03-11-2018
13)	MR H K DAS	11-10-2018	To	12-10-2018
14)	MR. D BARUAH	10-10-2018	To	12-10-2018
15)	MR. S BARUAH	10-10-2018	To	12-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 12

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6077/2018 (2 WEEKS)	PABITRAPRAN GOSWAMI AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. U K DEKA	SC, HIGHER EDU SC, FINANCE
2	WP(C)/6291/2018 (2 WEEKS)	SRI DURLAV BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR S K SARKAR MS. S DAS	SC, ELEM. EDU GA, ASSAM
3	WP(C)/6637/2018 FIXED	GUNA KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI MR. S M RAHMAN	SC, ELEM. EDU GA, ASSAM SC, PENSION
4	WP(C)/6693/2018 FIXED	GAURANGA SAMANTA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S RAHMAN MR. S K UKTAR	SC, SEC. EDU. SC, FINANCE
5	WP(C)/6928/2018 FIXED	BHABESH DAS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, SEC. EDU.

=====

LEAVE NOTE OF ADVOCATES FOR 12/10/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. N DHAR	01-09-2018	To	12-10-2018
4)	MR. S P SINGH YADAV	01-10-2018	To	01-11-2018
5)	MR G CHOUDHURY	28-09-2018	To	12-10-2018
6)	MS. S K NARGIS	03-10-2018	To	12-10-2018
7)	MS. A DEVI	04-10-2018	To	12-10-2018
8)	MR. S A AHMED	05-10-2018	To	31-10-2018
9)	MR. P M DASTIDAR	08-10-2018	To	18-10-2018
10)	MR. B DEB	08-10-2018	To	14-10-2018
11)	MR. R BORDOLOI	08-10-2018	To	12-10-2018
12)	MR. R HUSSAIN	29-10-2018	To	03-11-2018
13)	MR H K DAS	11-10-2018	To	12-10-2018
14)	MR. D BARUAH	10-10-2018	To	12-10-2018
15)	MR. S BARUAH	10-10-2018	To	12-10-2018
16)	MR. S K SAHARIAH	11-10-2018	To	12-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 13

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 53 TO 103 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/6728/2018 (2 WEEKS)	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, TAXES
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/3221/2018 in WP(C)/4451/2018 WITH WP(C)/4451/2018	MRS. SAFURA KHATUN Versus THE STATE OF ASSAM AND 7 ORS MD. ABUL KALAM AZAD. Versus THE STATE OF ASSAM AND 7 ORS	MS N NATH MR. M DUTTA MS U DAS MR. M S SHARMA	SC, ELEM. EDU MS U DAS MR. M S SHARMA SC, ELEM. EDU
3	I.A.(Civil)/3556/2018 in WP(C)/3448/2018 WITH WP(C)/3448/2018	KHABIR ALI Versus GIAS UDDIN AND 6 ORS. GIAS UDDIN Versus THE STATE OF ASSAM AND 7 ORS.	MR B ISLAM MR. S HUSSAIN MR. A A MONDAL MR. A ROSHID MS. M R DEVI	SC, ELEM. EDU GA, ASSAM MR A RASHID MS. R DEVI SC, ELEM. EDU (R1,2,4TO6) MR B ISLAM (R7) GA, ASSAM (R3) MR. S HUSSAIN (R7) MR. A A MONDAL (R7)
4	I.A.(Civil)/3695/2018 in WP(C)/4260/2017 WITH WP(C)/4260/2017	SENGPAN GUMGI SINGHPHO Versus DR. MOUSHMI SAIKIA AND 5 ORS. DR. MOUSMI SAIKIA Versus THE STATE OF ASSAM and 5 ORS.	MR. M SMITH MR.N DEKA MR.D DEKA MR.M GOGOI	SC, HIGHER EDU MR. M GOGOI SC, HIGHER EDUCATION GA, ASSAM
<u>ORDER NO STEPS</u>				
5	WP(C)/5581/2017	PROBIN BORUAH Versus THE STATE OF ASSAM and 5 ORS.	MR. K K PARASAR MR. B CHETRI	SC, ELEMENTARY EDUCATION GA, ASSAM

ORDER (IMPLEADMENT OF PARTY)

6	I.A.(Civil)/3340/2018 in WP(C)/826/2018	SMT. AFSANA BEGOM CHOUDHURY AND 2 ORS Versus SRI JAHIRUL ISLAM CHOUDHURY AND 5 ORS	MR. S ROY MR. M H LASKAR	MR. K A MAZUMDER
	WITH WP(C)/826/2018	JAHIRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR. A MALIK	GA, ASSAM DR. B U AHMED (R5) MR. M H LASKAR (R5) SC, EDU
7	I.A.(Civil)/3360/2018 FIXED in Cont.Cas(C)/185/2018 WITH Cont.Cas(C)/185/2018	SAHAD ALI AHMED AND ANR. Versus SRI SANJIB KUMAR BHUYAN AND 2 ORS	MR H R A CHOUDHURY MR. A MATIN	
		SAHAD ALI AHMED AND ANR. Versus SRI SANJIB KUMAR BHUYAN AND ANR.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MR. A MATIN	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) Mr. A. Deka, SC. Edu. MRS. R BORAH (R1)
8	I.A.(Civil)/3651/2018 in WP(C)/1693/2018	PULAKESH DEV AND ANR Versus BABLI DEV AND 7 ORS	MR I HASSAN	MR B D DAS GA, ASSAM MR. M AHMED SC, APDCL MR. T CHUTIA
	WITH WP(C)/1693/2018	BABLI DEB Versus THE ASSAM POWER DISTRIBUTION CO, LTD. AND 6 ORS.	MR. M AHMED MR. M HASAN	GA, ASSAM SC, APDCL
9	I.A.(Civil)/3682/2018 CAVT. 344/18(D/O) in WP(C)/2089/2018	M/S PURANA SONAI / SOHA / GORANGA / SUKRAJ / MATSYAJIBI SAMABAI SAMITY Versus M/S. OIJARI, MALPUTA MATSHYAJIBI SAMBAL SAMITY LTD.	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	MR. U K GOSWAMI MS. A BEGUM
	WITH WP(C)/2089/2018 CAVT. NO. 0344/2018	M/S. OIJARI, MALPUTA MATSHYAJIBI SAMBAL SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K GOSWAMI MS. A BEGUM	GA, ASSAM MS F AHMED, FOR CAVEATOR MR. T ISLAM, FOR CAVEATOR MS. A MESEN, FOR CAVEATOR
10	I.A.(Civil)/3722/2018 in WP(C)/6373/2018	SRI KAMAL GOSWAMI AND 12 ORS. Versus IMRAN HUSSAIN AND 5 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A R SIKDAR
	WITH WP(C)/6373/2018	IMRAN HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR A ALI MS. A KHATUN	DR. B AHMED SC, CO OP
		ADMISSION		
11	WP(C)/3382/2015 FIXED	M/S SINGH CYCLE STORE Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MRA SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.S CHETIA(R1 - R5)
12	WP(C)/7864/2016 FIXED	GOLAPI BORAH and 3 ORS. Versus UNION OF INDIA and 6 ORS.	MR.H SARMA MR.A D CHOUDHURY	DR. B AHMED(sc, irrigation deptt.) MRS. V L SINGH MRS. V L SINGH SC, NHAI MR. M KHAN(R-8) MS. H DAS MRJ RAHMAN(R-8) MR. S R BORUAH (GA, ASSAM) ASSTT.S.G.I. SC, IRRIGATION MRS.S KALITA(R-8)

13	WP(C)/1335/2017 FIXED	ANIL KUMAR SARMA and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.S SHARMA MR A SAIKIA MR.N N UPADHAYA	GA, ASSAM MR. R K BHUYAN(R-4) MS.P B HATI KAKOTIR-4 MR. K SAIKIA(R-4) MR.A DUTTA(R-4)
14	WP(C)/5604/2017 B/O	BIRAJ CHANDRA DAS Versus THE STATE OF ASSAM and 4 ORS.	MR. A DAS MR. A PATHAK	SC, ELEMENTARY EDUCATION GA, ASSAM
15	WP(C)/5978/2017 B/O	ANWAR HUSSAIN LASKAR Versus THE STATE LEVEL COMMITTEE and 4 ORS.	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	GA, ASSAM SC, ELEMENTARY EDUCATION
16	WP(C)/7394/2017 B/O	N. MOLINA SINGHA Versus THE STATE LEVEL COMMITTEE and 4 ORS.	MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, ELEMENTARY EDUCATION
17	WP(C)/8075/2017 FIXED	BIDYUT BASUMATARY Versus THE STATE OF ASSAM and 5 ORS	MR.S BORA MS.J RAJKUMARI	GA, ASSAM SC, ELEMENTARY EDUCATION
18	WP(C)/2161/2018 FIXED	INDU BALA DEVI @ INDIRA DEVI Versus THE STATE OF ASSAM AND 7 ORS.	MR H BEZBARUA MR. S J SARMAH	SC, ELEM. EDU MRS. A GAYAN
19	WP(C)/2423/2018 FIXED	MOUSUMI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRAVARTY MR. U DAS MR A RAHMAN	SC, HIGHER EDU MR D BORUAH (R3-R5) MS D BORGOHAIN (R6) MR R DHAR (R3-R5) MR N N UPADHYAYA (R3- R5) MR. P GOHAIN (R6) MS. K BARUAH (R6) MR. B B KAKATI (R3-R5) MS. B PHUKAN (R6)
	WITH I.A.(Civil)/2243/2018 in WP(C)/2423/2018	SMT. ANKITA BARUAH Versus SMT. MOUSUMI GOGOI AND 5 ORS	MS D BORGOHAIN MS. K BARUAH MS. B PHUKAN	SC, HIGHER EDU MR. B CHAKRABORTY
	WITH			
20	Review.Pet./92/2018	MOUSUMI GOGOI Versus ANKITA BARUAH AND 5 ORS	MR. B CHAKRAVARTY MR A RAHMAN MR. U DAS	SC, HIGHER EDU
21	WP(C)/4083/2018 FIXED	DIPALI ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR H SARMA MR. A D CHOUDHURY	GA, ASSAM MR. R BARUAH (R5) MR. P N GOSWAMI MR. N M DUTTA (R5) SC, EXCISE DEPTT.
22	WP(C)/4458/2018 FIXED	SOKIR UADDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SAHAD MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR D J HALOI MS. N BORAH	SC, ELEM. EDU
23	WP(C)/5385/2018 FIXED	KUSUMBAR PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NEOG MS. S G BARUAH	SC, HIGHER EDU
24	WP(C)/5741/2018 FIXED	MD. KALEPUDDIN SK. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S BORA MR. P K BORAH MR. D GOGOI	GA, ASSAM SC, BTC
	WITH			
25	WP(C)/4847/2018	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM MS. N CHAKRABORTY (R7) MR. J ABBAS (R7)
26	WP(C)/6965/2018 FIXED	ABDUL SAMAD CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH DR. K U AHMED MR M HUSSAIN MS F INTAZ MR. A M CHOWDHURY MR. Z H AHMED	SC, IRRIGATION

ORDERS

27	WP(C)/7344/2015 FIXED	PRANJAL DUTTA Versus DIRECTORATE OF SOCIAL WELFARE and 2 ORS	MS.S GHOSH MS.G DAS MR.M BORAH	MR.B K SARMA MS.B SARKARR-3 MR.A NARZERY(R-3) MS.P BARMAN(R-3) SC, SOCIAL WELFARE GA, ASSAM
28	WP(C)/152/2016 FIXED	HARENDRA KR. SINGH @ HARENDRA SINGH Versus THE STATE OF ASSAM and 5 ORS.	MR.R DE MSS DEVI MS.M JALAN MR.R J SARMA	
29	Cont.Cas(C)/355/2018 FIXED	SONITPUR DHATRI SEWA SAMITY Versus SRI RITURAJ BORA	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MR. M RAHMAN	MR. S P DAS
30	Cont.Cas(C)/358/2018 FIXED	M/S. PUJA CONSTRUCTION Versus MONALISA GOSWAMI AND 4 ORS.	MR. N ANAND MR. U K BARMAN	MR. D SAIKIA (R1-R4) MR. S BORA (R1-R4)
31	I.A.(Civil)/3698/2018 in WP(C)/5309/2017	ON THE DEATH OF MAINUL HAQUE CHOUDHURY, HIS LEGAL HEIRS AND 5 ORS Versus THE STATE OF ASSAM and 10 ORS.	L R MAJUMDAR MR. T HUSSAIN	GA, ASSAM
	WITH WP(C)/5309/2017	TAJ UDDIN and 3 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.L R MAZUMDER MR I HUSSAIN	GA, ASSAM
32	WP(C)/5898/2018 FIXED	DIKOM TEA ESTATE Versus THE STATE OF ASSAM AND 4 ORS.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	MR K AGARWAL (R5) MR S KHOUND (R5) MS. N BORAH (R5) SC, REVENUE
HEARING				
33	WP(C)/5520/2018 FIXED	M/S AGARWALA RICE ENTERPRISES Versus THE STATE OF ASSAM AND 7 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM MR. S K MEDHI MR P S DEKA MR. P J SAIKIA SC, REVENUE SC, FOREST SC, PCB

=====

LEAVE NOTE OF ADVOCATES FOR 12/10/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. N DHAR	01-09-2018	To	12-10-2018
4)	MR. S P SINGH YADAV	01-10-2018	To	01-11-2018
5)	MR G CHOUDHURY	28-09-2018	To	12-10-2018
6)	MS. S K NARGIS	03-10-2018	To	12-10-2018
7)	MS. A DEVI	04-10-2018	To	12-10-2018
8)	MR. S A AHMED	05-10-2018	To	31-10-2018
9)	MR. P M DASTIDAR	08-10-2018	To	18-10-2018
10)	MR. B DEB	08-10-2018	To	14-10-2018
11)	MR. R BORDOLOI	08-10-2018	To	12-10-2018
12)	MR. R HUSSAIN	29-10-2018	To	03-11-2018
13)	MR H K DAS	11-10-2018	To	12-10-2018
14)	MR. D BARUAH	10-10-2018	To	12-10-2018
15)	MR. S BARUAH	10-10-2018	To	12-10-2018
16)	MR. S K SAHARIAH	11-10-2018	To	12-10-2018
17)	MR. S K SAHARIAH	29-10-2018	To	09-11-2018
18)	MR J A HASSAN	11-10-2018	To	12-10-2018
19)	MS. B M CHHETRI	11-10-2018	To	15-11-2018
20)	MR. U SARMA	12-10-2018	To	12-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 18

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL AND (CRIMINAL
BENCH- II) (RELATING TO CRIMINAL REVISION AND
CRIMINAL PETITION) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2389/2018	MANVENDRA SINGH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
MOTION				
2	Crl.Pet./712/2018 FIXED	JEHIDUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN MR. V KUMAR	PP, ASSAM
3	AB/3222/2018	ENNAS ALI Versus THE STATE OF ASSAM	MR. R SARMA MS. B DEVI MRS. S D SAIKIA	PP, ASSAM
4	AB/3250/2018 FIXED	AKTAR HUSSAIN Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
ADMISSION				
5	Crl.Pet./347/2018	MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS. P MAHANTA MS. S SAIKIA MS. B SOREN	MR. S K GHOSH (OP2) MS F AHMED (OP2) PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./2122/2018 FIXED	JOY KANTA RAY Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
7	AB/2555/2018	MALEKA KHATUN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

8	AB/2807/2018	HAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
9	AB/2956/2018	REJAUL KARIM CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM	MR N DUTTA MR J ABEDIN MR. K ISLAM	MR. L R MAZUMDER (FOR INFORMANT) PP, ASSAM
10	AB/2970/2018	UMESH GUPTA Versus THE STATE OF ASSAM	MD E AHMED MS R RABHA MR. D J DAS	PP, ASSAM
11	AB/2975/2018	TILEN PEGU AND 2 ORS. Versus THE STATE OF ASSAM	MISS. P KALITA	PP, ASSAM
12	AB/2979/2018	NIJANUR RAHMAN @ MIJANUR RAHMAN @ NUKKUR Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
13	AB/3035/2018	MOHARAM ALI LASKAR Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
14	AB/3046/2018	NOHER ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
15	AB/3051/2018	NAZRUL ALOM Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. BC DAS, Sr. ADVOCATE MR. DA KHAYYUM MR. E HUSSAIN	PP, ASSAM
16	AB/3069/2018	BILAL AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR H ALI MR. R A CHOUDHURY	PP, ASSAM
17	AB/3095/2018	JAHANARA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR GIAS MR. M SHAH	PP, ASSAM
ORDERS				
18	CrI.A./187/2018 WITH OFFICE NOTE, FIXED	PITOR GOYARI AND 35 ORS Versus THE STATE OF ASSAM AND ANR	MR. N ZAMAN MR. S K JAIN MR. A GANGULY	MR. S K MEDHI (R2) MR. A DAS (R2) MR. S DUTTA (R2) PP, ASSAM
19	CrI.A./312/2018 WITH OFFICE NOTE, FIXED WITH I.A.(CrI.)/787/2018 in CrI.A./312/2018	SRI SAWAN KUMAR RAI Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
20	CrI.Pet./923/2018 FIXED	SRI SAWAN KUMAR RAI Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
21	CrI.Pet./924/2018 FIXED	BINOY KR. RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
22	CrI.Pet./971/2018 FIXED	RAJIB DAS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY	PP, ASSAM
22	CrI.Pet./971/2018 FIXED	KULJIT SINGH SETHI Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	PP, ASSAM



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,12th October 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 19

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2238/2018 FIXED	AZAD ALI Versus THE UNION OF INDIA	MR F HAQUE MR M ALI	SC, NCB
2	Bail Appln./2276/2018 WITH OFFICE NOTE, FIXED	BIPLAB BAIDYA Versus THE UNION OF INDIA	MR Z KAMAR MR F HAQUE MR M ALI	SC, NCB
3	Bail Appln./2416/2018	RUHUL AHMED Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
4	Bail Appln./2417/2018	SARIFUL RAHMAN Versus THE STATE OF ASSAM	MR. P P DUTTA MR. B GOGOI MR. A BARUAH	PP, ASSAM
5	Bail Appln./2418/2018	MOFIDA KHATUN Versus THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
6	Bail Appln./2419/2018	MADHAB BONIA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
7	Bail Appln./2420/2018	BUDHYA SHIL @ KRISHNA SHIL Versus THE STATE OF ASSAM	MR B SINHA MS. N THAPA MR. M GOGOI	PP, ASSAM
MOTION				
8	AB/2766/2018 FIXED	KARNA DEBNATH Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM
9	AB/3265/2018	RAJESH AHMED AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
10	AB/3266/2018	IKRAMUL @ IKRAMUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
11	AB/3267/2018	MANTU KONWAR AND 6 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
12	AB/3268/2018	ABDUL SAMAD BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
13	AB/3269/2018	DINAMONI BORA AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM

14	AB/3270/2018	GAUTAM @ TITU DAS Versus THE STATE OF ASSAM	MR. S SINHA MS H KONWAR	PP, ASSAM
15	AB/3271/2018	GOBINDA BARMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
16	AB/3272/2018	JIYARUL HOQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. N HOQUE	PP, ASSAM
17	AB/3273/2018	TUKESWAR BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR M MONDAL	PP, ASSAM
18	AB/3274/2018	SUDIPTA DEHINGIA @ SUMAN Versus THE STATE OF ASSAM	MR. R PHUKAN MR. T BARUAH MR D HAZARIKA	PP, ASSAM
19	AB/3275/2018	SAHINUR HOQUE @ SAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
20	AB/3276/2018	RIJU BARUAH AND ANR. Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	PP, ASSAM
21	AB/3277/2018	KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M K SHARMA MS A BARUAH MS. S S SAIKIA	PP, ASSAM
22	AB/3278/2018	DEBASISH SOM Versus THE STATE OF ASSAM	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	PP, ASSAM
23	AB/3279/2018	BHADRA DAS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
24	AB/3280/2018	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. M BARUAH MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
25	AB/3281/2018	DURLAV SUTRADHAR Versus THE UNION OF INDIA	MR F HAQUE	SC, NCB
<u>ADMISSION</u>				
26	CrI.Pet./47/2018 NOT BY HON'BLE H.K SARMA J FIXED	MAYUR TALUKDAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	MS. K MALAKAR MR J C DAS MR. A BHATTACHARJEE PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./2127/2018 FIXED	RANSAL GAYARI AND 3 ORS. Versus THE STATE OF ASSAM	MR. I C DEKA MS. D BARMAN	PP, ASSAM
28	Bail Appln./2159/2018 FIXED	MD. NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	MR. B K MAHAJAN
29	Bail Appln./2176/2018	BELLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MR. M HASHAN	PP, ASSAM
30	Bail Appln./2189/2018 FIXED	VIBHISAN KR. SAHANI Versus THE STATE OF ASSAM	MR M REJA MRS I BEGUM	PP, ASSAM
31	Bail Appln./2257/2018 FIXED	DURGA DAIMARY AND 3 ORS. Versus THE STATE OF ASSAM	MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	PP, ASSAM
32	Bail Appln./2281/2018 FIXED	JAGAT BASUMATARY AND 6 ORS. Versus THE STATE OF ASSAM	MR H K GOGOI	SC, FOREST

33	Bail Appln./2284/2018 FIXED	PRAVEEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. S SAIKIA MR. L MOHAN MS F BEGUM MR. M RAHMAN	PP, ASSAM
BAIL HEARING				
34	AB/3067/2017 FIXED	NURUL HAQUE LASKAR @ NURUMIA LASKAR and ANR Versus THE STATE OF ASSAM	MR.A Y CHOUDHURY MR.N H LASKAR MR.T A CHOUDHURY	PP, ASSAM
35	AB/1382/2018 FIXED	SAZZAD HUSSAIN Versus THE STATE OF ASSAM	MS C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	PP, ASSAM
WITH				
36	AB/1582/2018	AMAR LAL KANU Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA	PP, ASSAM
37	AB/1789/2018 FIXED	SAFER ALI @ SABUR BEPARI Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED MR H AHMED	PP, ASSAM
38	AB/2090/2018 FIXED	DIPAK NAG Versus THE STATE OF ASSAM	MR H ALI MR. S K Muktar	PP, ASSAM
39	AB/2455/2018 FIXED	DILIP KR. ROY @ DILIP ROY Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. M DUTTA MR. A BORUA	PP, ASSAM
40	AB/2579/2018 FIXED	EUNUS ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS A DAS	PP, ASSAM
41	AB/2641/2018 FIXED	ABUL HUSSAIN MD. MUHI UDDIN Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
42	AB/2672/2018 FIXED	MD. ABUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR A C ROY MR. N N JHA MS. S BORO MR M U KHAN	PP, ASSAM
43	AB/2684/2018 FIXED	ALTAB HUSSAIN AND 16 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
44	AB/2693/2018	SANY DEOL Versus THE STATE OF ASSAM	MR F KHAN	PP, ASSAM
45	AB/2787/2018 FIXED	SOFIOR RAHMAN Versus THE STATE OF ASSAM	MR. R R KAUSHIK	PP, ASSAM
WITH				
46	AB/2665/2018	SRI JYOTIRMOY CHAKRABORTY Versus THE STATE OF ASSAM	MR. S SARMA MR. J ROY MR. C CHAKRAVARTY	PP, ASSAM
47	AB/2868/2018	RAFIKUL ALI Versus THE STATE OF ASSAM	MR. R ALI MR R ISLAM MR. H A AHMED	PP, ASSAM
48	AB/2882/2018	BABUL HOQUE AND 21 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
49	AB/2897/2018	SUBRATA DUTTA Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
50	AB/2919/2018	KUMAR GAURAV Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM

51	AB/2920/2018	JITENDRA SINGH @ PAPU SINGH Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
52	AB/2921/2018 B/O	NILAPANKAJ GOGOI Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MS. M BARUAH MR. T K BORA	PP, ASSAM
53	AB/2922/2018 FIXED	JOHURUL HASAN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
54	AB/2923/2018	PROBIN CH. SARMA Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM	PP, ASSAM
55	AB/2928/2018	BANAMALI DAS @ BANAMALI BAISHYA Versus THE STATE OF ASSAM	MS V B GOHAIN MS. M TALUKDAR	PP, ASSAM
56	AB/2931/2018	PIPLI HAZARIKA Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
57	AB/2934/2018	NAGENDRA RAY Versus THE STATE OF ASSAM	MR. P K DEKA MD. S ALOM MR J H LASKAR	PP, ASSAM
58	AB/2935/2018 FIXED	KRISHNA DAS AND ANR. Versus THE STATE OF ASSAM	MR D SAIKIA	PP, ASSAM
59	AB/2936/2018 FIXED	SAFIQUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
60	AB/2949/2018	AJIBAR RAHMAN @ AJIBAR ALI AND 15 ORS. Versus THE STATE OF ASSAM	MD. J U AHMED MR. R K MUSHAHARY	MR. B CHOWDHURY (FOR INFORMANT) MR. A B ACONDA (FOR INFORMANT) PP, ASSAM MR. S R ISLAM (FOR INFORMANT) MR. N HUSSAIN (FOR INFORMANT)
61	AB/2950/2018 WITH I.A.(CrI) 774/18(D/O)	OWAJ UDDIN SK. Versus THE STATE OF ASSAM	MD A ISLAM MR. M A MONDAL	PP, ASSAM
62	AB/2953/2018	HASIM ALI @ BHAITI Versus THE STATE OF ASSAM	MR. R PHUKAN MR D J DAS	PP, ASSAM
63	AB/2954/2018 FIXED	MAHESH KATHAR Versus THE STATE OF ASSAM	MS. S PHUKAN MR P C MAZUMDAR MR. K P GOGOI	PP, ASSAM
64	AB/2959/2018 FIXED	MISS HABIBA SAMIM MONDAL Versus THE STATE OF ASSAM	MR. S BANIK MR K K GHOSH	PP, ASSAM
65	AB/2960/2018 FIXED	MAUSUMI KHOUND AND 3 ORS. Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
66	AB/2961/2018 WITH I.A.(CrI.)/782/2018(D/O), FIXED	NOUSHED ALI Versus THE STATE OF ASSAM	MR. P SHARMAH MRS H M PHUKAN	PP, ASSAM
67	AB/2964/2018 FIXED	RAHIM BADSHA AND 9 ORS. Versus THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
68	AB/2965/2018 FIXED	DINA BANDHU KALITA AND 11 ORS. Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	MR. M A SHEIKH (FOR INFORMANT) MS J H CHOUDHURY (FOR INFORMANT) MR. M R Z CHOUDHURY (FOR INFORMANT) PP, ASSAM MD. H BHUYAN (FOR INFORMANT)

69	AB/2974/2018 FIXED	HABIBA SAMIM MONDAL Versus THE STATE OF ASSAM	MR. S BANIK	PP, ASSAM
70	AB/2978/2018	PRODIP NARZARY AND ANR. Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
71	AB/2980/2018	MD. SARUDHAN SAIKIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
72	AB/2981/2018	HIMANGSHU DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
73	AB/3002/2018	UDHAB RAJBONGSHI Versus THE STATE OF ASSAM	MR L SARMA MR. U SAIKIA MR. N DUBEY MS P SHARMA	PP, ASSAM
74	AB/3008/2018 FIXED	PUNDARI KAKSHYA BORUAH Versus UNION OF INDIA	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, NF RLY
75	AB/3012/2018 FIXED	KANAK DAS Versus THE STATE OF ASSAM	MR. J HANDIQUE	PP, ASSAM
76	AB/3039/2018	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. K SINGHA MRS. P BARUAH	PP, ASSAM
77	AB/3044/2018 WITH BA 2251/18(D/O)	AKHTAR HUSSAIN Versus THE UNION OF INDIA	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, RAILWAY
78	AB/3068/2018 FIXED	JOYNAL ABEDIN AND 5 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
79	AB/3071/2018	ABDUL LOTIF @ ABDUL LOTIF KHAN Versus THE STATE OF ASSAM	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER MR. K ISLAM	PP, ASSAM
80	AB/3073/2018	BASHO PANGING Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<u>ORDERS</u>				
81	I.A.(CrI.)/777/2018 AB 2712/18(D/O) in AB/2712/2018	HIMADRI DHAR Versus THE STATE OF ASSAM	MR. T SK MR. B J GHOSH	PP, ASSAM
82	I.A.(CrI.)/826/2018 in AB 2331/18(D/O) ALONG WITH AB 2323/18 & I.A.(CrI) 640/18(BOTH D/O) in AB/2331/2018 WITH I.A.(CrI.)/822/2018	ABDUR ROHIM SK. Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
83	AB/2989/2018 WITH OFFICE NOTE, FIXED	ABDUR ROHIM SK. Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
		ASER ALI Versus THE STATE OF ASSAM	MR. A ALAMGEER MR. A ALAM	MR. J AHMED (FOR INFORMANT) MR. R A CHOUDHURY (FOR INFORMANT) MRS R BEGUM (FOR INFORMANT) MS G PARMAWI (FOR INFORMANT) PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 12/10/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. N DHAR	01-09-2018	To	12-10-2018
4)	MR. S P SINGH YADAV	01-10-2018	To	01-11-2018
5)	MR G CHOUDHURY	28-09-2018	To	12-10-2018
6)	MS. S K NARGIS	03-10-2018	To	12-10-2018
7)	MS. A DEVI	04-10-2018	To	12-10-2018
8)	MR. S A AHMED	05-10-2018	To	31-10-2018
9)	MR. P M DASTIDAR	08-10-2018	To	18-10-2018
10)	MR. B DEB	08-10-2018	To	14-10-2018
11)	MR. R BORDOLOI	08-10-2018	To	12-10-2018
12)	MR. R HUSSAIN	29-10-2018	To	03-11-2018
13)	MR H K DAS	11-10-2018	To	12-10-2018
14)	MR. D BARUAH	10-10-2018	To	12-10-2018
15)	MR. S BARUAH	10-10-2018	To	12-10-2018
16)	MR. S K SAHARIAH	11-10-2018	To	12-10-2018
17)	MR. S K SAHARIAH	29-10-2018	To	09-11-2018
18)	MR J A HASSAN	11-10-2018	To	12-10-2018
19)	MS. B M CHHETRI	11-10-2018	To	15-11-2018
20)	MR. U SARMA	12-10-2018	To	12-10-2018